

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3788  
ANSWERED ON:16.12.2011  
SOCIAL AUDIT OF SCHEMES  
Tewari Shri Manish

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of States with highest prevalence of malpractices in Central Government social sector schemes under National Rural Health Mission (NRHM);
- (b) whether the Ministry has proposed a social audit of welfare schemes run by the Central Government alongwith the need, advantages and details of welfare programmes to be brought under the ambit of social audit;
- (c) the level at which such social audits be conducted and the methodology to be followed in this regard;
- (d) whether State Governments are proposed to be given additional resources for meeting administrative expenses to carry out such audits and if so, the details thereof; and
- (e) whether any pilot study has been carried out in this regard and if so, the details and outcome thereof ?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) The implementation of NRHM is entrusted with the State Governments. The irregularities noticed time to time have been referred to the respective State Governments for taking necessary action. Special teams are also sent to the States if any irregularity is brought to the notice of the Government. In case of Uttar Pradesh, special teams were sent December, 2010, and May, 2011, which found deficiencies several areas. The State Government instituted inquiries by senior officers in these irregularities. On request of the Government of India, CAG has started conducting special audit of NRHM in UP since its inception.

(b) Government has constituted Advisory Group on Community Action (AGCA) to facilitate community monitoring of NRHM and to advise on ways of developing community partnership and ownership for the Mission. Community monitoring has been piloted in 9 States i.e Assam, Jharkhand, Rajasthan, Tamil Nadu, Chhattisgarh, Karnataka, Madhya Pradesh, Maharashtra, Odisha.

(c) As per the Report of pilot phase of Community Monitoring under NRHM titled "Reviving Hopes Realising Rights", the community monitoring process in the States mentioned above was done at different levels starting from State, District, Blocks and Village levels. In each State, three to five districts were selected considering the geographical spread, in each district three blocks, in each block three PHCs and in each PHC five villages were selected. The first round of community monitoring process thus covered over 1600 villages and 300 facilities. The methodologies adopted in the Community Monitoring process are formation and strengthening of Community Monitoring and Planning Committees at the Village levels, orientation of members of the Community Monitoring and Planning Committee, orientation or service providers, preparation of village and facility level report cards.

(d) Financial assistance is provided to the States for community monitoring activities on the basis of requirement projected under the State Programme Implementation Plan, which is appraised and approved by Government of India based on the recommendations of National Programme Coordination Committee (NPCC).

(e) The Report of pilot phase of Community Monitoring under NRHM titled "Reviving Hopes Realising Rights", inter alia mentions the following:

# Improvement in implementation of JSY scheme.

# Frequency of visits of ANM and MPWs in villages improved leading to improved health services and immunization coverage.

# Interaction between local health providers and community has improved.

# Provided Mobile Medical Unit on demand from community.